

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5340/2020

This the 22nd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Abdul Lateef Sofi, Aged 32 Years, S/o Abdul Ahad Sofi, R/o Arwah Budgam & Anr.Applicants

(Advocate:- Mr. SALMAN ASHRAF MATTOO- Not Present)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt., Housing and Urban Local Bodies, Civil Secretariat, Srinagar/Jammu & Ors.Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 30.03.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil